

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 114  
CA No. 38/JPR/2021  
CA No. 04/JPR/2022  
CA No. 38/JPR/2022  
CP No. 18/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Sandeep Jalan & Ors.**

**...Petitioners**

**Versus**

**JC Stone Industries Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Samay Maheshwari, Adv.

For the Respondent : Aditya Sharma, Adv.  
Varnali Purohit, Adv.

**ORDER**

Heard Mr. Samay Maheshwari, Adv. appearing on behalf of the Applicant. Mr. Aditya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Respondent No. 1-8. Ms. Varnali Purohit, Adv. appearing on behalf of the Respondent No. 9. Pleadings are complete in this matter.

**CA No. 38/JPR/2021, CA No. 04/JPR/2022, CA No. 38/JPR/2022**

Pleadings are complete in these CAs. List these CAs for final submissions on 12.07.2024.

List the matter on 12.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 02, 2024